

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:7024

ANSWERED ON:18.05.2012

ANTIBIOTIC POLICY

Adhalrao Patil Shri Shivaji;Gutha Shri Sukender Reddy;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government had constituted a Committee of experts to lay down the National Antibiotic Policy and ways to implement it;
- (b) if so, the details thereof;
- (c) whether the aforesaid Committee had submitted its report to the Union Government;
- (d) if so, whether all recommendations have been implemented;
- (e) if not, the reasons therefor; and
- (f) the steps taken/proposed by the Government for the implementation of the aforesaid policy across the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c) A Task Force was constituted by the Government to recommend measures to attend to the problem of multi drugs resistance arising out of widespread and indiscriminate use of antimicrobial drugs in the country and to assess, review and suggest measures on anti-microbial resistance.

(d) to (f) Based on the recommendations of the Task Force, a notification GSR 228 (E) dated 20.03.2012 has been published in the Gazette of India containing the draft amendments to the Drugs and Cosmetics Rules, 1945 for taking out all antibiotics, TB drugs and certain habit forming drugs from the existing Schedule 'H' of the said Rules and putting them in a separate new Schedule 'HI' stipulating that the container of the substance specified in such Schedule 'HI' will be labelled with a symbol 'Rx' which shall be in red colour and conspicuously displayed on the left corner of the label with the warning – "It is dangerous to take this prescription except in accordance with medical advice and not to be sold by retail without the prescription of the Registered Medical Practitioner."